

PATNA HIGH COURT, PATNA

NOTICE

Limited Competitive Examination for selection/ appointment to the post of Assistant in terms of Rule 7 (4) (ii) of Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997, as amended up-to-date.

It is for information to all concerned that the Subjective test scheduled to be held on 25th July, 2020 (Saturday) is postponed till further orders, in view of the ongoing lockdown effective from 16.07.2020 in the State of Bihar under orders dt.14.07.2020 of the Home Department., Govt. of Bihar.

By order

Sd/- Anamika T.

Registrar (Establishment) I/c

Dated:- 17th July, 2020